

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:3016
ANSWERED ON:13.12.2011
PURCHASE OF SPORTS EQUIPMENT
Nagar Shri Surendra Singh

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether various sports are lagging behind in the country due to non-availability of sports equipment with the sports persons;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether sports equipments are purchased from abroad;
- (d) if so, the details during each of the last three years and the current year, sports discipline-wise; and
- (e) the name of the countries and the agencies from which such sports equipments were purchased alongwith the duty paid on such imports during the said period?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN)

(a) No, Madam.

(b) Performance of Indian Sportspersons in various sports disciplines have improved in the recent owing to international standard infrastructure, equipment and other allied facilities being provided to the elite sportspersons through various schemes of the Government.

(c) to (e) The National Teams for different disciplines are being prepared by Sports Authority of India (SAI), in consultation with the concerned National Sports Federations. The National Campers are provided requisite Sports equipment/ Sports Science equipment, both indigenous and imported, in order to help athletes to excel in their performance at the international level. Similarly, the trainees under the following Sports Promotional Schemes of SAI are also being provided the requisite Sports equipment.

1. National Sports Contest (NSTC) Scheme.
2. Special Area Games (SAG) Scheme.
3. SAI Training Centres (STC) Scheme.
4. Centre of Excellence (COX) Scheme.
5. Army Boys Sports Company (ABSC) Scheme.

The discipline wise details of the Sports equipment and the Sports Science equipment purchased by SAI during the last three years, alongwith the names of countries and agencies from which such Sports equipment/Sports Science equipment were purchased are indicated in Annexure-I and Annexure II respectively. No sports equipment has been purchased by SAI from abroad in the current financial year 2011-12.

The Sports equipment are exempted from payment of customs Duty in terms of orders issued from time to time by the Government of India, Ministry of Finance, Department of Revenue. As such no duty was paid by SAI on such imports.